

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2804**  
TO BE ANSWERED ON 07.08.2023

**National Green Tribunal**

2804. SHRI SHANKAR LALWANI:  
DR. BHARATIBEN DHIRUBHAI SHIYAL:  
DR. ARVIND KUMAR SHARMA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details and number of cases registered and disposed of by National Green Tribunal (NGT) during the last five years and the current year, year-wise; and
- (b) the steps being taken by the Government to make NGT people-friendly and simplify the process of the disposal of cases?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI ASHWINI KUMAR CHOUBEY)

(a): During the last five years, i.e., 2018, 2019, 2020, 2021 and 2022, the National Green Tribunal (NGT) registered 4079, 3269, 2301, 2381 and 3170 cases respectively. In the current year 2023, 1871 cases have been received in the Tribunal, up to 30<sup>th</sup> June, 2023.

During the last five years, i.e., 2018, 2019, 2020, 2021 and 2022, the NGT disposed of 3716, 3323, 2610, 2600 and 3497 cases respectively. In the current year 2023, 1417 cases have been disposed of till 30<sup>th</sup> June, 2023.

(b): The National Green Tribunal has been set up for the effective and expeditious disposal of cases relating to environmental protection and conservation of forests and other natural resources including enforcement of any legal right relating to environment and giving relief and compensation for damages to persons and property and for matters connected therewith or incidental thereto. The process of filing cases has been made completely online. Further, as per provision of Rule 18 of National Green Tribunal (Practice and Procedure) Rules, 2011, cases are heard and decided following the principles of natural justice and extant legal provisions and are disposed of, as far as possible, within six months from the date of their filing.

\*\*\*\*\*